

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

O.A No. 1510/2017
M.A. No. 1633/2017

New Delhi this the 4th day of May, 2017

HON'BLE MR. P.K. BASU, MEMBER (A)

1. Tahsin, S/o Sh. Allanur
Aged-58 Yrs.
R/o Vill & PO: Pilkhuwa,
Distt.Hapur (UP).
2. Ram Bharosi Meena S/o Sh. Bharmal Meena
Aged-49 Yrs.
R/o Railway Colony, Pilkhuwa,
Quarter No.12A.
3. Rahamat Khan S/o Sh. Imami Khan
Aged-54 Yrs.
R/o Railway Colony, Pilkhuwa,
Quarter No.13A.
4. Sher Mohammed S/o Sh. Revermal Sakka
Aged-45 Yrs.
R/o Railway Colony, Pilkhuwa,
Quarter No.12B.
5. Gajender Singh S/o Sh. Jai Pal Singh
Aged-51 Yrs.
R/o Vill : Mukimpur Mandhya,
PO : Pilkhuwa, Ghaziabad (UP).
6. Kuldeep Sharma S/o Sh. Rajkumar Sharma,
Aged-29 Yrs.
R/o Vill & PO : Lumd, Distt. Bagpat, UP.
7. Ranjet Singh S/o Sh. Gajesh Singh
Aged-56 Yrs.
R/o Lala Mohammad Pur,
Near Koshik Inter College,
H.No.107, Meerut Cantt. (UP).
8. Shiv Kumar S/o Sh. Ayodhya Prasad,
Aged-57 Yrs.

R/o H.No.51, Rana Topkhana Chowk,
Bala Gunj, Bari Road, Lucknow.

9. Bhopal Singh S/o Sh. Balvir
Aged-29 Yrs.
R/o Vill : Kudiagarhi, PO : Dassna,
Distt. Ghaziabad, UP.
10. Rajender Kumar S/o Sh. Tara Chand
Aged-32 Yrs.
R/o Hindal Pur, PO : Galband,
Distt. Hapur (UP).
11. Ram Phal S/o Sh. Raje Ram
Aged-54 Yrs.
R/o Vill : Gandla, PO : Kanhaura,
Distt. Rewari (Haryana).
12. Mahesh Yadav S/o Sh. Bhagwandeen
Aged-26 Yrs.
R/o E-6-D, Railway Colony Hapur,
Distt. Hapur (UP).
13. Rizwan Ali S/o Sh. Aijazuddin
Aged-28 Yrs.
R/o Vill : Kamalpur, PO : Fagauta,
Distt. Hapur (UP).
14. Satender Pal S/o Sh. Dev Karan
Aged-28 Yrs.
R/o Vill : Hindlapur, PO : Galband,
Distt. Hapur (UP).
15. Rakesh Kumar S/o Sh. Budh Singh
Aged-41 Yrs.
R/o M-130, Sector-23, Sanjay Nagar, Ghaziabad.
16. Govind Ram Meena S/o Sh. Lal Meena
Aged-42 Yrs.
R/o Vill : Kishorpur, PO : Pawragarhi,
Teh – Wazirpur, Distt. Sawai Madho Pur,
Rajasthan. .. Applicants

(By Advocate: Shri Manish Kumar for Shri U. Srivastava)

Versus

1. Union of India through
The General Manager
Northern Railway, Baroda House,
New Delhi.
2. The Divisional Railway Manager Moradabad,
Northern Railway,
Moradabad Civil Lines,
Near Kapoor Company,
Moradabad.
3. The Divisional Engineer
O/o the DRM Moradabad
Northern Railway,
Moradabad. .. Respondents

ORDER (ORAL)

Heard the learned counsel for the applicants.

2. MA 1633/2017 filed for joining together is allowed.
3. The applicants are Gatemen in the Railways and seek grant of Overtime Allowance. They had sent a legal notice dated 21.09.2016 followed by reminder dated 28.02.2017 to the respondents, which is said to have not yet been disposed of.
3. In the circumstances, the O.A. is disposed of at the admission stage itself, without going into the merits of the case, with a direction to the respondents to consider the legal notice dated

21.09.2016 of the applicants, keeping in view the orders of this Tribunal in O.A. No. 107/2009 dated 21.01.2011 and O.A. No.3054/2012 dated 27.08.2013, and to dispose of the same by passing appropriate speaking and reasoned orders thereon, within a period of 90 days from the date of receipt of a certified copy of this order. No order as to costs.

**(P.K. BASU)
MEMBER (A)**

/Jyoti/